

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 5521
TO BE ANSWERED ON 26.07.2019

NIRBHAYA FUND

+5521. SHRI JUGAL KISHORE SHARMA:
DR. SANJAY JAISWAL:
SHRIMATI RITI PATHAK:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has any monitoring mechanism in place to ensure the proper implementation of projects/ proposals under the Nirbhaya Fund;
- (b) if so, the details thereof along with the progress made thereunder during the past five years, State/UT-wise; and
- (c) if not, the reasons therefor along with the details of projects/proposals/ schemes under the said fund during the said period, State/UT-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) & (b): Yes Sir. In accordance with the Framework for Nirbhaya Fund, an Empowered Committee (EC) of officers chaired by the Secretary, Ministry of Women & Child Development (MWCD) appraises and recommends proposals to be funded under this framework. It also provides for the concerned Ministry/ Department to seek approval of the designated competent financial authority, as well as of the Department of Economic Affairs (DEA) for funding of such proposals under the Nirbhaya Framework. As per this framework, the MWCD is responsible to review and monitor the progress of sanctioned projects/ schemes in conjunction with the concerned Central Ministries/ Departments. Further, as per this framework, monitoring and reporting mechanisms are mandated at the State/ UT level as well as at the level of the concerned Central Government Ministries/ Departments. All the projects appraised by the EC are at various stages of implementation having staggered gestation periods for completion of the projects. The details of projects/ proposals/ schemes appraised and recommended for funding under Nirbhaya Fund during the past five years are at Annexure.
- (c) Does not arise.

Annexure referred to in reply to part (a) & (b) of Lok Sabha Un-starred Question No. 5521 for answer on 26.07.2019 regarding Nirbhaya Fund raised by Shri Jugal Kishore Sharma, Dr. Sanjay Jaisawal and Shrimati Riti Pathak

Details of projects/ proposals/ schemes appraised and recommended for funding under Nirbhaya Fund during the past five years

(Amounts in Rupees crore)

Ministry/ Department	Sl. No.	Name of the Proposal	Date of Appraisal	Appraisal Amount	Amount approved by CFA#	Amount released	Amount utilized
Ministry of Home Affairs	1	Emergency Response Support system	02.02.2014	321.69	321.69	292.15	292.15
	2	Creation of Central Victim Compensation Fund (CVCF)	June, 2015	200.00	200.00	200.00	NA*
	3	Organized Crime Investigative Agency (OCIA)	26.11.2015	83.20	-	0.00	0.00
	4	Cyber Crime Prevention against Women & Children (CCPWC)	06.01.2016	195.83	195.83	95.05	95.05
		Sub-project under CCPWC	04.06.2018	28.93	28.93	0.00	0.00
	5	Proposal for providing facility of Social Workers/Counsellors at the District and Sub- Divisional Police Station Level in Delhi	18.02.2016	5.07	5.07	3.96	3.17
	6	New building with women centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	18.02.2016	23.53	23.53	11.82	3.32
	7	Proposal for implementing a 'Safe City Project' in Commissionerate Police, Bhubaneswar-Cuttack, Govt. of Odisha	21.07.2017	110.35	-	-	-
	8	Various other activities under Delhi Police 'Safety of Women' Scheme	04.10.2017	10.20	10.12	6.80	6.50
	9	Safe City Proposal for 8 Cities- Delhi, Kolkata, Mumbai, Chennai, Hyderabad, Bengaluru, Ahmedabad and Lucknow.	01.03.2018	2919.55	2840.05	733.92	733.92
	10	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	01.03.2018	99.76	99.76	25.64	12.15
	11	Proposal for procurement of Forensic Kits for sexual Assault cases	16.11.2018	28.33	NA	7.09	7.08
12	Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 13 states i.e. Delhi, HP, J&K, MP, Mah, Manipur, Mizoram, Punjab, Rajasthan, TN, Tripura, UP& WB.	16.11.2018 20.02.2019 & 28.05.2019	131.09	131.09	64.46	64.46	
Ministry of Railways	13	Integrated Emergency Response Management System (IERMS)	18.11.2015	500.00	NA	300.00	50.00
	14	Provision of Video Surveillance System at Konkan Railway Station	16.11.2018	17.64	NA	17.64	0.00
MeiTY/ IIT Delhi	15	Development & Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety	19.07.2016	3.49	3.49	3.46	3.49
Department of Justice	16	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act	16.11.2018	767.25	NA	0.00	0.00
Ministry of Road Transport & Highways	17	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	19.07.2016	138.49	138.49	58.64	0.00
	18	Women's safety in public transport, UPSRTC, Govt. of U.P.	21.07.2017	83.50	83.50	40.20	31.10
	19	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	04.10.2017	56.06	56.06	33.64	2.20
	20	Proposal of C-DAC for customization, deployment and management of State-wise vehicle tracking platform.	20.02.2019	465.02	463.88	0.00	0.00
Ministry of	21	One Stop Centre (OSC)	April, 2015	867.74	867.74	288.88	49.87

Women and Child Development	22	Universalisation of Women Helpline (WHL)	April, 2015	155.94	155.94	42.85	19.40
	23	Mahila Police Volunteers (MPV)	20.12.2016	27.76	27.76	15.66	1.72
	24	Chirali Proposal, Women Empowerment Directorate	20.12.2016	10.20	10.20	4.71	1.09
	25	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	21.07.2017	1.74	1.74	1.05	0.00
	26	Safety and Security of Women, Govt. of Uttarakhand	21.07.2017	0.72	0.72	0.32	0.00
	27	Safety and Security of Women, Govt. of Uttarakhand	20.02.2019	0.29	0.29	0.00	0.00
	28	Nirbhaya Shelter Home, Govt. of Nagaland	21.07.2017	2.84	2.84	2.55	0.00
	29	Strategic communication initiatives for women's safety, Govt. of TamilNadu	20.02.2019	1.45	1.45	0.00	0.00
	30	NICSI for Developing Nirbhaya Dashboard	March, 2017	0.24	0.24	0.24	0.24

#CFA: Competent Financial Authority.

*NA: Not Available.